## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:4539 ANSWERED ON:03.05.2012 COST OF IHHL Mahato Shri Narahari;Mahendrasinh Shri Chauhan ;Majumdar Shri Prasanta Kumar;Pathak Shri Harin;Patil Shri C. R. ;Roy Shri Nripendra Nath;Singh Shri Pradeep Kumar;Tirkey Shri Manohar

## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the criteria adopted for calculation of unit cost of Individual Household Latrine (IHHL) Below Poverty Line (BPL) toilet under TSC Programme;

(b) the factors taken into consideration for determining incentives to BPL families who construct IHHL;

(c) whether the Government proposes to raise the unit cost of IHHL;

(d) whether the Government proposes to provide incentives to APL families to achieve the goal of total sanitation;

(e) whether the Government proposes to incorporate construction of IHHL, School toilets, Aanganwadi toilets; drainage channel and stabilization pond through convergence between TSC and Mahatma Gandhi National Rural Employment Guarantee Scheme;

(f) whether the Government proposes to include the unskilled labour component of total sanitation project under MGNREGS; and

(g) if so, the details thereof?

## Answer

## MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a): There is no unit cost of Individual Household Latrine (IHHL) specified under Total Sanitation Campaign (TSC) and there is no categorization as BPL toilet.

(b): Government reviews the incentive amount being paid to BPL households under TSC from time to time to sufficiently motivate the BPL households to create and use sanitation facilities.

(c): Does not arise.

(d): The IEC activities carried out under TSC cover all the rural households in the project district so that all APL families, through motivation, take up construction of the house hold latrines on their own. APL families may access the revolving fund available under the programme.

(e) to (g): Convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) is already in place in terms of wages for unskilled and skilled man-days as notified vide Gazette Notification No.SO2266(E) dated 30.09.2011. The provisions are for IHHL, school toilets, anganwadi toilets and Community Sanitary Complexes (CSCs). The details are as under:

i) Unskilled labour (up to 6 person days) and skilled labour (up to 2 person days under material component) on construction of Individual Household Latrine.

ii) Unskilled labour (up to 10 person days) and skilled labour (up to 3 person days under material component) on construction of Anganwadi Toilet.

iii) Unskilled labour (up to 25 person days) and skilled labour (up to 8 person days under material component) on construction of School Toilet Unit.

iv) Unskilled labour (up to 250 person days) and skilled labour (up to 85 person days under material component) on construction of Community Sanitary Complex with minimum of 10 seats. For lesser number of seats, the unskilled labour and skilled labour will be reduced proportionately.